## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1576

### TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

#### **ALLOWANCES TO CAPF PERSONNEL**

#### 1576. SHRIMATI POONAM MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has equalized allowances for both defence army personnel and Central Armed Police Forces (CAPF) personnel under the 7th Central Pay Commission and if so, the details thereof;

(b) whether it is a fact that despite the increases in allowances CAPF personnel still receive lesser pay than their counterparts in the army;

(c) if so, the reasons therefor and the reaction of the Government thereto;

(d) whether the Government plans to increase the pay of the CAPF personnel to the same level as that of defence personnel and if so, the time-frame by which the Government is expected to ensure pay parity between CAPF and defence army personnel; and

(e) whether the Government is aware of the poor living conditions of the CAPF personnel and the increasing rates of retirement and resignation and if so, the steps being taken to rectify the situation?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): The Government have accepted the recommendations of 7<sup>th</sup> Central

Pay Commission (CPC) on various allowances to be applied uniformly for

Defence and CAPF personnel. These allowances, inter alia, include Risk &

Hardship Allowance, Additional Free Railway Warrant/LTC, Dress Allowance,

etc.

(b) to (d): There can be no one to one comparison between CAPFs and Army, as the CAPFs and Army personnel are governed by different set of rules and service conditions, hence, have different pay structure.

(e): Continuous endeavors are made to improve the living conditions of the CAPF personnel, including enhancing the level of their housing satisfaction, and appropriate budgetary allocations are also made for this purpose. The personnel resign or seek voluntary retirement, generally, due to their personal/domestic issues. The personnel who wish to proceed on voluntary retirement/ resignation are generally given personal hearing by their Controlling Officers before a final decision is taken.

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